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* IN THE HIGH COURT OF DELHI AT NEW DELHI

RFA(OS)(COMM) 24/2017 +NATIONAL PROJECTS CONSTRUCTION CORPORATION LTD Appellant

Through Ms. Vishalakshi Singh, Advocate.

versus

ROYAL CONSTRUCTION CO PVT LTD Through None.

..... Respondent

CORAM: HON'BLE MR. JUSTICE G.S.SISTANI HON'BLE MS. JUSTICE SANGITA DHINGRA SEHGAL

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<u>ORDER</u> 06.03.2018

Ms. Vishalakshi Singh, counsel for the appellant seeks a pass over on the ground that the arguing counsel Mr. Anup J. Bhambhani is busy in another Court.

List for hearing on 21.03.2018.

G.S.SISTANI, J

SANGITA DHINGRA SEHGAL, J

MARCH 06, 2018 ck/

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